

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 206/MP/2011

Sub: Laying of 220 kV D/C transmission line from Gujarat Energy Transmission Corporation Ltd., 220 kV Bhiled, sub-station to DNH controlled 220 kV Swtichyard (New) at manufacturing facility at Silvassa.

Date of hearing : 20.12.2011

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member

Petitioner : Reliance Industries Limited.

Respondent : Electricity Deptt., Dadra and Nagar Haveli, Silvassa.

Parties present : Shri Amit Agarwal, RIL
Shri Sakesh Kumar, Advocate for DNH

Record of Proceedings

The representative of the petitioner submitted that the concerned person dealing with the petition is still on leave and prayed for adjournment the matter by two weeks.

2. On a specific query by the Commission as to under which provisions of the Electricity Act, 2003 and Transmission Licence Regulations, the present application has been filed, the representative of the petitioner submitted that a detailed submission in this regard would be made during the next date of hearing.

3. The prayer of the petitioner was accepted. Matter to be listed for hearing on 'maintainability' on 9.2.2012.

Sd/-
(T. Rout)
Joint Chief (Law)